

Name of the Corporate Debtor: PAE Limited ; Date of Commencement of CIRP: 22-04-2024; List of Creditors as on: 14-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	30901338	1	27818591	10.38		3082747		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	16995432	1	16995432	6.34				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	5	112639001	5	112509775	42.00		129226		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	21089093	20	16131736	6.02		4904257	53100	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	108647811	3	94448876	35.25		14198935		Annexure 9
Total		30	290272675	30	267904410	100.00		22315165	53100	